



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/ 172 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Smti. Pranita Rani Rajmedhi  
Member, MACT,  
Kamrup, Amingaon

Dated Guwahati, the 6<sup>th</sup> January, 2020.

Sub:- **Casual leave .**

Ref:- Your Email dated 21.12.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 3 (three) days casual leave on 24.12.2019, 26.12.2019 and 27.12.2019 with station leave permission from the morning of 24.12.2019 till the morning of 30.12.2019, has been granted/~~rejected~~.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-76/98/173 IA, dated 6.1.20**  
Copy to

1. The Systems Analyst, Gauhati High Court.

*Ok*  
*06/1/2020*

**JT. REGISTRAR (VIGILANCE)**

*Ratan*